

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**NEW DELHI**

**COMPANY APPEAL (AT)(INSOLVENCY) NO.338 OF 2020**

**In the matter of:**

Narendrabhai Jayantilal Shah

Appellant

Vs

Lim Fa Pte Ltd

Respondent

**Present:**

Mr. Abhijeet Sinha, Ms Pratiksha Sharma, Mr Shreyas Awasthi and Mr Kunal Kanungo, Advocates for Appellant.

Mr Sumit Kansal, Mr Vinay M Chauhan, Advocates for R2.

Mr. Sahil Mahajan, Advocate for R1.

**ORDER**

**05.02.2021**-As per order dated 17.12.2020 this appeal is assigned to Court

No.II. Let the matter be listed before Court No.II on **8<sup>th</sup> February, 2021**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Kanthi Narahari)**  
**Member (Technical)**

**Bm/kam**